पाइक लाइक ली जाय। हल्टिया में जो रिफाइनरी चल रही है वह पूरी की पुरी फार: ऋड झायल पर डिपेल्ड करही है। इसलिए श्रगर इस्पोर्टंड कुड शायल पम्य करके दरीनी भेजा जाय तें! मैं समझता हं कि जो चार मिलियन टन की उसकी केपीसिटी है उसका परा यटिकाइजेशन किया **জ** য यकता ग्रन्थया को भ्रवस्था है. वहां बरौनी थर्मेल पावर स्टेशन वही फरनिश शायल लेकर **दस्ता है, ज**सा कि ग्रापको कात है। विहार में बिबली को अवस्था वहत खराव है ग्रींर बरोनी धर्मल पावर को अगर फिल्स ग्रायल स मिला तो वह भी बंद हो जारोगा। इसके साथ ही दहां जो हिन्द्रस्तान फटिलाइजर कारपोरेशन की फटिलाइजर युनिट है वह इस फ्रायल रिफाइनरी मे नेप्या लेली है. जो उसका रान्मेटी रियल है। उसे भी ग्रगर नेप्या नहीं मिलेगातो वह कारखानाबंद हो जायेगा। इस कारखाने के कमजोर हो जाने से. रुग्ण हो जाने मे ग्रांर भी जितनी पश्चिलका सेक्टर इंडस्टीज बहा है के रुग्ग हो चर्का है। अगर ब्राएडस इलाके का दौंरा करें तो पार्थेंगे कि उस इलाके में सक्छों स्माल स्केल इंडस्ट्रीज है जो होरीनी ग्रायल रिफाइनरी, हिन्दुर कि फटिलाइजर ग्रीर बरौनी धर्मल पावर स्टेशन को कटर करने के लिये चलती हैं. इन स्व की प्रवस्था खराब है। मझे जान है कि हमारी पूर्व प्रधानमंत्री श्रीमणे इंदिल गाधी जी ने इसका एक्योरेंस दिया था ग्रीर उस इलाके में एक पेट्रो कें∫मकल कम्पलेक्स लगाने का धनुमीयन किया था। पर श्राप्त नक वह अनसोकापत हमारे पेटोलियम विभाग में पड़ा हुआ है, प्राफ तक उस पर कोई कार्यविही नहीं हुई है। वहां के लोग, जिस एलाके का सर्वेक्षण गामके वसाया गया था कि यह जमीर एक्बायर होगो, उस अमीन के बारे मे, उस जमीन क मालिक साज नक इंत्रजार कर रहे है कि कब गह जमील एक्सायर होगी और कद गह पेट्रो-केंमिकल कम्पलेक्स बनेगा। पेरी मांग है कि **सिर्फ** बरौनी भ्राप्तल रिफा≓ सरी न हीं अरेगे बलिक

पेटो-कैंपिकल कम्पसेक्स, जिसके लि**ये हया पे** पूर्व प्रश्नान्**मंत्री इदि**शा जी ने **वचन** दिया था, उसको निभायेंग। यही कहते हर में इस बाद का समर्थन करता

THE VICE-CHAIRMAN SHRI SYED SIBTEY RAZI): Shri Kaatal Morarka Not present.

SHRI MENTAY **PADMANABHAM** (Andhra Pradesh); Sir. may I seek some clarification? According to this Revised List of Business, the Private Members' Business would start at 2 o'clock.

THE VICE CHAIRMAN (SHRI SYED SIBTEY RAZI): No. It is at 2.30 p.m.

SHRI PASUMPON THA. KIRUTTT-NAN (Tamil Nadu): 2 o'clock.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): It is at 2.30 p.m. I think it is a printing mistake. It has been our convention that we take up the Private Members' Business at 2.30 p.m. 'TODAY also. we will take it up at that

SHRI MENTAY PADMANABHAM; Can you finish all the special mentions before that?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): I am trying to finish them. Shrimali Jayanthi Natarajan. Not present,

SHRI SANGH PRIYA GAUTAM; Mr Vice-Chairman, in Hindi it is printed as

THE VICE CHAIRMAN (SHRI SYED STBTEY RAZI): As I told you, it is a printing mistake. The Secretariat also has informed mo that it is a printing mistake. 1 am sorry for the inconvenience caused to hon. Members. Shri Mentay Padmanabham.

Impending changes in Textbooks used in total literacy programme by Andhra **Pradesh Government**

MENTAY PADMANABHAM SHRI (Andhra Pradesh); Sir, we have been discussing in this House the deleterious effects on the Indian society and obscureligious fundamentalism rantism. Some parties, some people, who! have like 'hindutva' been wedded to a concept are trying to change the textbooks, curricula and whatever read-iirf material is available in this country to the students at various classes, to suit their particular ideologies. We have taken, strong exception to this kind of bringing changes or dabbling with the reading matierial available to the students at various levels of the educational system.

Sir, this is a very serious matter. The Government cannot arrogate to itself the right to determine what people should knew and what people should not know. This smacks of the worst aspect of naz-isftt as well as fascism. I do not want to enter into any controversy on this, Issue. But this is not a good omen for the development of the thought process of this country. As you know, after the success of the Ernakulam experiment is Kerala, the Government of India is implementing the Total Literacy Scheme, this Scheme is mainly intended to eradicate illiteracy which is prevaento in various parts of the country.

Sir, in Andhra Pradesh, under this sheme, Nellore District was selected for implementation of the scheme. And, the notbooks supplied to the Adult Educa-SM Camps under this scheme are pre-pared under 'he syllabus or the norms; ed by the NCERT. One of the les-os in these textbooks is about the ill-effects of alcoholism. So most of the wall en who attended these camps in Nellore district are inspired by this lesson al d they started this agitation which is now going on in almost all parts of Andhra Pradesh—antiliquor movement Some of the officers who are in charge of the implementation of the literacy o post-literacy scheme, are rather enthusiastic. wanted to motivate the people who attend the literacy camps. 1B their over-enthusiasm, they have created a sort of awareness. particular;

ubout the ill effects of drinking liquor an 1 arrack and women in those parts hve been inspired and they have taken up this movement in a big way. The Government having come to know that this agitation against liquor drinking is spreading like a wild fire, have been trasnferred Collector of that parti-culrr district who has been instrumental in Treating this kind of awareness among women who are agitating The m in reason for doing so is that they are losing their revenue which they get form the sale of arrack and which comes to round about Rs. 850 crores. The Government of Andhra Pradesh is losing this much money on this count and they are worried about their loss of revenue because It appealed in some of this movement. newspaper and I would like to take it up with the Government of Andhra Pradesh. I would also like to request the Central Govern* ment here to look into this matter. (In*ierrupfions*) Nobody is here. Nobody Is here from the Home Ministry or the Human Resource Development Ministry. Only the Health Minister is here. But he is not concerned with it.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): But a Minister is a Minister. He is representing the Government of India.

SHRI MENTAY PADMANABHAM: The Government of Andhra Pradesh is now thinking of changing these text-They want to censor this parbooks. ticular lesson which inspired women to agitation against liquor take up this This is highly reprehensible. It raders. smacks of fascism. It had never happened. Some of the Governments, 1 don't want to mention any names-have created sort of differences, a sort of controversy in media that they want to change the textbooks; they want to reverse the process of history; they want to take up some historical facts as non-facts and they want to inject their own ideological thinking to suit This action We condemn it. them. of the Government of Andhra Pradesh is highly condemnable and I appeal to the Go-

hon. Health Minister is sitting with us. Article 47 states;

vernment, particularly the Home Minis try as well as the Human, Resource De velopment Ministry that they have no right to change the syllabus of the text books supplied under the literacy scheme as well as the post-literacy scheme be cause the funding of this scheme is done by the Central Government. The stake of the State Government is very little. This literacy scheme is being organised by the State Governments under the direction, under the instructions and under the norms fixed by the Central Government. Therefore, I request that the Central Government should interfere in the matter and see that the textbooks supplied to the students or the people who are attending the adult education camps are not changed and they remain the same. Thank you very much for allow ing me to make this Special Mention.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I associate myself with what my hon. colleague has said. This movement in Andhra Pradesh which is now fighting the Government suppliers of alcohol has snowballed because of this awareness. The Government unwittingly opened the eyes and the women of the State have taken up this campaign and because of that, there are so many other developments that have been taking place. At this juncture, if the, Government wants to object to a lesson which is being taught in the adult literacy centres and if they want to remove this particular story, it is going to reflect very sadly on what we claim as a literacy drive.

WOMEN'S MOVEMENT AGAINST LIQUOR CONSUMPTION IN ANDHRA PRADESH

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): I thank you, Sir, for giving me this opportunity. Part of what I am going to say is virtually an extension of what my hon. colleague, Mr. Padmanabham, has just spoken about. Going on to a much broader perspective I would like to start by quoting Article 47 of the Constitution and I think it is our good luck that the

"Duty of the State to raise the level of nutrition and the standard of living and to improve public health— the State shall regard the raising of the level of nutrition and the standard of living of its people and the improvement of public health as among its primary duties and, in particular, the State shall endeavour to bring about prohibition of the consumption except for medicinal purposes of intoxicating drinks and of drugs which are injurious to health."

Sir, I go on to state that just in the vear 1991-92 in the State of Andhra Pradesh itself we had 1,500 deaths related to alcohol drinking. Besides this, I would also want the Home Minister to make a survey to find out how much allocation is made for people who are occupying beds in the Government hospitals which are related to liquor diseases in terms. of enlarged liver, cirrhosis, malnutrition deficiencies and other things Simultaneously, Sir, I would also like to focus the attention of the House towards the pressing problem of rising incidence of crime against women in various States because the State Governments, in total contravention of the fundamental right given to a citizen under Article 47 of the Constitution, are allowing, aiding and abetting the sale of liquor, Sir, I want to point out it is not liquor per se, it is not arrack per se or alcohol per se that I am to, but it is the whole, objecting comprehensive problem that the country is battling against that I am anxious about. We cannot get a qualitatively beter country if a man who cannot read who throughout the day for his daily wages spends more than half of it on liquor. This alcohol brings about a vicious circle because the revenue is collected State from the sale of liquor. In Andhra Pradesh, Rs. 850 crores is the revenue which comes from the sale of liquor. Now it is with the liquor barons that we bring about criminalisation of politicking because these people, in ,turn